

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 20
35/241-242/PB/2020

IN THE MATTER OF:

Harsih Kapoor & ors. ... Petitioner/Applicant

v.

King Rubber Products Pvt Ltd. & ors. ... Respondent

Order Under Section 241-242 of the Companies Act, 2013

Order delivered on 18.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. SH. ATUL CHATURVEDI

HON'BLE MEMBER (T)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Petitioner : Mr. Ashutosh Gupta, Mr. Gaurav Rana, Adv.

For the Respondent : Mr. Anurag Mishra, Adv. for the R-1 to R-3

ORDER

Ld. Counsel Mr. Gaurav Rana appeared on behalf of the Petitioner.

Ld. Counsel Mr. Anurag Mishra also appeared on behalf of Respondents No. 1 to 3.

In terms of the earlier order dated 02.03.2023, the Ld. Counsel for the Petitioner stated that the list of dates & events, chart, and convenience compilation has been e-filed and the hard copies will be filed shortly. However, Ld. Counsel Anurag Mishra appeared for the main counsel Mr. Rishikesh Barua for the Respondent and stated that the main counsel is engaged before the Hon'ble Supreme Court. Ld. Counsel for the Respondent seeks some more time to file the list of dates & events in this case.

At the request, list the matter along with all the pending applications for a physical hearing on **31.08.2023**.

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(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(SH. ATUL CHATURVEDI)
MEMBER (TECHNICAL)